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S. Mohanty Vrs. UOI

Admission Sl. No. 7

O.A. No. 260/00259 of 2014

Order dated: 24.04.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

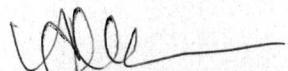
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Heard Mr. A.K.Mohanty-B, Ld. Counsel for the applicant, and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondent-Railways, on whom a copy of this O.A. has already been served.

On the prayer made by Mr. A.K.Mohanty-B, Ld. Counsel for the applicant, the O.A. is allowed to be withdrawn.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK